

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3330
TO BE ANSWERED ON 12.07.2019

Impact of Climate Change

3330. SHRI SUNIL KUMAR PINTU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any measures are being taken to prevent the adverse impact of climate change across the country particularly in flood affected districts namely Sitamarhi, Sheohar and Muzaffarpur of Bihar;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)**

(a) to (c) As per constitutional provisions, the subject of flood management including erosion control falls within the purview of States. However, to address issues related to climate change, the Government is implementing National Action Plan on Climate Change (NAPCC) which comprises of missions in specific areas of solar energy, energy efficiency, water, agriculture, Himalayan eco-system, sustainable habitat, green India and strategic knowledge on climate change. The NAPCC provides an overarching framework for all climate actions. Thirty three States /Union Territories (including Bihar) have prepared their State Action Plan on Climate Change (SAPCC) in line with NAPCC taking into account States' specific issues relating to climate change. These SAPCCs inter-alia outline sector specific and cross sectoral priority actions. The Government of Bihar in its SAPCC has identified the adverse impact of climate change in flood affected districts and prescribed the adaptation and mitigation measures being taken by different departments to minimise the impact.
